

also ordered a magisterial enquiry into the incident. The State Government announced *ex-gratia* grant of Rs. 50,000/-each for the kith and " kin of those killed and Rs. 20,000/-each for those injured in the incident. The situation improved on 31st March, 1988 when schools were functioning^ shops' were opened, vehicles were' plying'and Government offices were functioning normally.' There have been no such incidents thereafter.

Setting up of joint venture With third World countries

*31 SHRI SUBAS MOHANTY: Will the Minister of COMMERCE be pleased to state

(a) what are the names of the countries with which India has set up or 'proposes to set up joint ventures in the third world countries;

(b) what are the fields in which such joint ventures have been set up or are proposed- to be set up; and

(c) what are the terms and conditions of; such joint ventures?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN. DATT TIWARI): (a) One Indo-Senegal Joint Venture has been _ set up in Senegal by Government of India in collaboration with, the Government of Camroon, Ivory Coast, Nigeria and Senegal. At present, there b no other proposal of that kind pending for consideration.

(b) The Joint Venture has been set up in the field of manufacture of phosphoric acid and phosphatic fertilizers.

(c) Main terms and conditions of the Indo-Senegal Joint venture are • (i) Total equity of the project shall be CFAF 32,23.38 million (ii) The equity share of Indian Consortium shall be CFAF 5876.02 million, (iii) The Indo-Senegal joint venture would make available to India' 1,10,000' tonnes of phosphoric acid (in terms of P2 O5) per annual for a period of 15 years and (iv) Earnings by way of dividends etc. shall be repatriated to India in free foreign exchange.

Support price for raw jute

*321 SHRI GURUDAS DAS GUPTA; Will the" Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government have not yet announced the minimum support price for raw jute on statutory basis for 1988-89; and

(b) if so, what are the reasons therefor?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA)"! (a)¹ and (b) Government have announced the minimum support price of W-5 'grade' of jute in Assam for 1988-89 on ' 64-1988 the corresponding prices for different varieties and grades of jute' and mesta for various up-country markets have also been announced by the Jute Commissioner on 17-4-1988. The statutory fixation of the minimum support prices has been done away with for the 1988-89 season. Apart from being ineffective, the statutory clause was leading to manipulation and malpractices. However, the open-ended commitment of the' jute Corporation of India to provide remunerative prices to' the farmers will continue in the next season also.

Fresh migrations from Punjab

*33. DR. RATNAKAR PANDEY; SHRI ISH DUTT YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total number of families who migrated from Punjab since the beginning of, 1988 till date) stating , the areas from where these families migrated;

(b) what are the details of the relief camps ' set up for the migrants stating the nature of facilities such as medical, food, children's education and work to menfolk, etc., provided in the relief camps; and ...

(c) What steps are contemplated 'by Government: for their' rehabilitation/early return to their respective homes?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Deputy commissioned Delhi has reported that 591 families have migrated from Punjab during the period 1.1.1988 to 15-4-1988. No other State has reported migration during this period.

(b) The Delhi Administration is providing the following relief to the genuine migrant families from Punjab;

1. Financial assistance for diet/food money @ Rs. 10/- per member/per day subject to a maximum of Rs. 1000/- per family/per month.

2. Free semi-pucca tenements/tented accommodation.

3. Free facilities of electricity, water etc.

4. Provision for ration articles at control rates.

5. Facilities for recreational activities such as library, TV set etc.

6. Assistance in the admission of migrant children in schools.

(c) The Government of Punjab provides the following facilities to the returning migrants:

(i) *Ex-gratia* grant of Rs. 5000/- to cover initial expenses on return to the State.

(ii) Transport grant of Rs. 2500/- to cover transport expenses on return to the State.

(iii) Facility of bank loan upto Rs. 25,000/- including a subsidy component of Rs. 5000/- to be paid by the State Government to enable the returning families to start income generating activity.

(iv) Allotment of Low Income Group (LIG) house on concessional terms at the place of resettlement of family or in the event of non-availability of LIG house, grant of house rent allowance of Rs. 250/- per-month.

Strategy to bring more people into the income-tax net

*34. SHRI RAJNI RANJAN SAHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government have formulated some fresh strategy to bring more people, like petty shopkeepers and professionals like lawyers, doctors, small transporters, etc., into the income-tax net; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) Combating tax evasion is a continuous process and the Income-tax Department has been continually striving to bring all the persons, having taxable income, within the tax net. Systematic survey operations and collection of information from various sources and verification thereof are being undertaken for discovering potential tax payers.

Use of Modern Technology to reclaim Wastelands

*35. SHRI BASUDEV MOHAPATRA:
SHRI JAGADISH JANI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that India is extensively making use of conventional as well as modern technologies like remote sensing and biotechnology to reclaim country's 175 million hectares of wastelands;

(b) if so, what are the details thereof; and

(c) whether any success has been achieved in evolving sound technologies to develop crops and tree varieties in the wastelands?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) A Statement is placed on the Table of the House (See below).